

MR. DEPUTY-SPEAKER: You give notice.

श्री राम बिलास पासवान : हमने नोटिस दिया है ।

MR. DEPUTY-SPEAKER: We have to run the House.

(Interruptions)

MR. DEPUTY-SPEAKER: All of you please sit down. I will go to the next item. Let us not waste the time of the House.

(Interruptions)

MR. DEPUTY-SPEAKER: Are you withdrawing your amendment Mr. Satyasadhan Chakraborty?

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : No, I want to make a statement.

MR. DEPUTY-SPEAKER: You cannot speak now. I will go to the next item.

(Interruptions)

MR. DEPUTY-SPEAKER: I have going to the next item. I am not permitting anybody. It will not go on record. I have already made it clear during Zero Hour and now also.

*(Interruptions)***

MR. DEPUTY-SPEAKER: It will not go on record. I would appeal to you to kindly cooperate and allow me to go to the next item.

DISTURBED AREAS (SPECIAL COURTS), AMENDMENT BILL--
Contd.

MR. DEPUTY-SPEAKER: Are you withdrawing your amendment?

SHRI SATYASADHAN CHAKRABORTY: No, I want to speak on it.

MR. DEPUTY-SPEAKER: You cannot speak on it.

(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 31st July, 1981." (6).

The motion was negatived.

*(Interruptions)***

Shri Mani Ram Bagri, Shri George Fernandes and some other hon. members then left the House.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Now I shall put the motion for consideration to the vote of the House. The question is:

"That the Bill to amend the Disturbed Areas (Special Courts) Act, 1976, be taken into consideration." those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Aye'.

MR. DEPUTY-SPEAKER: Those against will please say 'No'.

SOME HON. MEMBERS: 'No'.

MR. DEPUTY-SPEAKER: I think the 'Ayes' have it. The 'Ayes' have it.

SOME HON. MEMBERS: The 'Noes' have it.

18.00 hrs.

MR. DEPUTY-SPEAKER: Let the lobbies be cleared. The lobbies have been cleared.

The question is:

"That the Bill to amend the Disturbed Areas (Special Courts) Act, 1976, be taken into consideration."

The Lok Sabha divided:

AYES

Division No. 16]

Ahmad, Shri Mohammad Asrar
Ankineedu Prasad Rao, Shri P.
Anwar Ahmad, Shri
Arakal, Shri Xavier

Baitha, Shri D. L.

Baleshwar, Ram, Shri
Banatwalla, Shri G. M.

Bansi Lal, Shri

Bhagwan Dev, Acharya

Bhakta, Shri Manoranjan

Chandrakar, Shri Chandu Lal

Chandrashekarappa, Shri T. V.

Chennupati, Shrimati Vidya

Chingwang Konyak, Shri

Daga, Shri Mool Chand

Dennis, Shri N.

Dev, Shri Sontosh Mohan

Dhandapani Shri C. T.

Dogra, Shri G. L.

Doongar Singh, Shri

Dubey, Shri Ramnath

Era Mohan, Shri

Fernandes, Shri Oscar

Gadgil, Shri V. N.

Gehlot, Shri Ashok

Gomango, Shri Girdhar

Gounder, Shri A. Senapathi

Hembrom, Shri Seth

Jaffer Sharief, Shri C. K.

Jain, Shri Virdhi Chander

Jamilur Rahman, Shri

Jena, Shri Chintamani

Karma, Shri Laxman

Khan, Shri Arif Mohammad

Krishna Pratap Singh, Shri

Kulandaivelu, Dr. V.

Mahala, Shri R. P.

Mallanna, Shri K.

Mallikarjun, Shri

Mallu, Shri Anantha Ramulu

Mishra, Shri Ram Nagina

Misra, Shri Harinatha

Misra, Shri Nityananda

Mohanty, Shri Brajamohan

Mohite, Shri Yashawantrao

Motilal Singh, Shri

Mukhopadhyay, Shri Ananda Gopal

Murugian, Shri S.

Nagaratnam, Shri T.

Naidu, Shri P. Rajagopal

Naikar, Shri D. K.

Namgyal, Shri P.

Nandi Yellaiah, Shri

Narayana, Shri K. S.

Panday, Shri Kedar

Panigrahi, Shri Chintamani

Panika, Shri Ram Pyare

Parashar, Prof. Narain Chand

Patel, Shri Amrit

Patel, Shri C. D.

Patil, Shri Veerendra

Potdukhe, Shri Shantaram

Pradhani, Shri K.

Ram, Shri Ramswaroop

Rane, Shrimati Sanyogita

Ranga, Prof. N. G.

Ranjit Singh, Shri

Rao, Shrimati B. Radhabai Ananda

Rao, Shri M. Satyanarayan

Rathod, Shri Uttam

Sahi, Shrimati Krishna

Sawant, Shri T. M.

Shaktawat, Prof. Nirmala Kumari

Shakyawar, Shri Nathuram

Shanmugam, Shri P.

Sharma, Shri Kali Charan

Sharma, Shri Nawal Kishore

Shastri, Shri Dharam Dass

Sidnal, Shri S. B.

Singaravadivel, Shri S.

Singh, Dr. B. N .
Singh Deo, Shri K P.
Soren, Shri Hari Har
Sparrow, Shri R. S.
Sreenivasa Prasad, Shri V.
Subburaman, Shri A. G.
Sukhadia, Shri Mohan Lal
Sunder Singh, Shri
Tayyab Hussain, Shri
Tewary, Prof. K. K.
Thorat, Shri Bhausahab
Tudu, Shri Manmohan
Vairale, Shri Madhusudan
Varma, Shri Jai Ram
Venkataraman, Shri R.
Venkatasubbaiah, Shri P.
Vyas, Shri Girdhari Lal
Yazdani, Dr. Golam
Yusuf, Shri Mohmed
Zail Singh, Shri
Zainul Basher, Shri

NOES

Agarwal, Shri Satish
Basu, Shri Chitta
Biswas, Shri Ajoy
Chakraborty, Shri Satyasadhan
Chatterjee, Shri Somnath
Choudhury, Shri Saifuddin
Ghosh, Shri Niren
Ghosh Goswami, Shrimati Bibha
Gopalan, Shrimati Suseela
Halder, Shri Krishna Chandra
Hannan Mollah, Shri
Horo, Shri N. E.
Jatiya, Shri Satyanarayan

Lawrence, Shri M. M.
Maitra, Shri Sunil
Mandal, Shri Mukunda
Masudal Hossain, Shri Syed
Mhalgi, Shri R. K.
Modak, Shri Bijay
Mukherjee, Shrimati Geeta
Mukherjee, Shri Samar
Neangom Mohendra, Shri
Pal, Prof. Rup Chand
Parulekar, Shri Bapusaheb
Paswan, Shri Ram Vilas
Rajda, Shri Ratansinh
*Ramamurthy, Shri K.
Riyan, Shri Baju Ban
Roy, Dr. Saradish
Saha, Shri Ajit Kumar
Saha, Shri Gadadhar
Sarangi, Shri R. P.
Sen, Shri Subodh
Shamanna, Shri T. R.
Shastri, Shri Ramavatar
Suraj Bhan, Shri
Unnikrishnan, Shri K. P.
Verma, Shri R. L. P.
Zainal Abedin, Shri

MR. DEPUTY SPEAKER: Subject to Correction the **result of the division is: AYES: 101; NOES: 39.

The motion was adopted.

MR. DEPUTY SPEAKER: The House now stands adjourned till 11 A.M. tomorrow.

18.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, May 6, 1981/Vaisakha 16, 1903 (Saka)

*Wrongly voted for NOES.

**The following Members also recorded their votes:

AYES: Sarvashri H. R. Parmar, Virdha Ram Phulwariya and K. Ramamurthy;

NOES: Sarvashri Ram Kinkar, Devi Lal and Mohammad Ismail.